

था। लेकिन राज्य सरकार की ओर से उसकी स्वीकृति अभी तक प्राप्त नहीं हुई है।

Proposed Change in Bye-Laws Reg. Banking Sector

6609. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state whether there is any proposal before his Ministry to change the present bye-laws regarding banking sector so as to enable the Ministry to exercise effective control over this sector ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY)

Presumably the Hon'ble Member wishes to know if any changes are contemplated in various Acts governing the banking sector. Based on the proposals which have emerged in the light of the experience gained in the past in the administration of such Acts, Government have under consideration a proposal to bring forward a comprehensive Banking Laws (Amendment) Bill seeking to make certain changes in these Acts.

Quarters for M.E.S. Civilian Employees at Ranikhet, U.P.

6610. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether his Ministry has sanctioned 20 key personnel quarters for M.E.S. civilian employees at Ranikhet, U.P.

(b) whether the work has been released and if so, by what time it will start; and

(c) if not released so far, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) :

(a) Yes, Sir.

(b) No, Sir.

(c) The project could not be released earlier due to paucity of funds and other priority projects in hand. It is now expected to be released sometime during 1982.

Promotion to Accounts Officers from Section Officers

6611. SHRI JAGPAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) what is the number of Section Officers (Accounts) permanent/officiating in the Defence Accounts Department who were promoted to the grade of Accounts Officer during 1981 from the general category on the basis of—

(i) Ad-hoc promotion :

(ii) Selection (Accelerated) promotion) :

(iii) Seniority-cum-fitness (regular promotion) ; and

(b) whether, while making these promotions on the basis of (i) and (ii) above, the reservation policy was implemented, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA)

(a) (i) 70 (Subsequently promoted on regular basis).

(ii) 60) Includes the 70 at (i)) above.

(iii) 185)

(b) Yes, Sir.